

E-Courts Project Phase II
Funds Release and Utilization Report as on 14.08.2017

Sr. No.	High Court	Funds Released (in Cr.)	Funds Utilized (in Cr.)	Balance (in Cr.)
A	B	C	D	E = C - D
1	Allahabad	66.68	43.53	23.14
2	Bombay	99.94	29.12	70.83
3	Calcutta	25.31	10.92	14.39
4	Chhattisgarh	16.34	4.11	12.23
5	Delhi	11.87	4.52	7.35
6	Gauhati - Arunachal Pradesh	2.20	0.22	1.98
	Gauhati - Assam	33.92	4.10	29.82
	Gauhati - Mizoram	3.46	0.71	2.75
	Gauhati - Nagaland	2.80	0.75	2.06
7	Gujarat	51.45	16.96	34.49
8	Himachal Pradesh	8.20	2.12	6.08
9	Jammu & Kashmir	13.87	3.19	10.68
10	Jharkhand	10.34	5.08	5.26
11	Karnataka	43.49	14.14	29.35
12	Kerala	23.86	3.48	20.38
13	Madhya Pradesh	48.39	14.76	33.63
14	Madras	50.54	23.68	26.86
15	Manipur	4.77	0.53	4.24
16	Meghalaya	3.45	0.14	3.31
17	Orissa	24.87	7.10	17.77
18	Patna	39.44	15.89	23.55
19	Punjab & Haryana	37.79	12.60	25.20
20	Rajasthan	49.87	10.78	39.09
21	Sikkim	1.98	0.18	1.80
22	Telangana & Andhra Pradesh	51.03	11.01	40.02
23	Tripura	5.58	1.49	4.10
24	Uttarakhand	9.49	2.73	6.76
Total (in Cr.)		740.92	243.83	497.08